

(37)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : C PONMALAR
NAME OF THE RESPONDENT(S) : LEATHER EXPORTS HOUSE INDIA PVT LTD & 3 ORS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for Petitioner Ms. Jeyalakshmi, and Counsel for B. Dhanraj are present.

At the request of the Counsel for the Petitioner, list this matter on **11.12.2020** for filing rejoinder.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

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